

F.No. 01(03)/Roster/CESTAT/2022(part-2)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.07.2022

ORDER NO. 141 of 2022

Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **29.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
29.07.2022	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping matters

Note:

1. Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".


By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



28.7.22
Assistant Registrar